

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR

C.V. Sanath

SENIOR CIVIL JUDGE JMFC, SINDHANUR

Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	EX 31/2014 (SUMMONS)		State Bank of India Branch Sindhanur Vs Beerappa So Lingappa	
2	EX 177/2014 (SUMMONS)		RARAYAPPA Vs K RAMAMOHAN REDDY	VIJAYABASKARREDDY
3	O.S. 231/2014 (SUMMONS)		MEHABOOB DECEASED BY HIS LRS SHAKEELA BEGUM Vs KHAJABI AND OTHERS	M AMAREGOUDA
4	ECA 2/2014 (SUMMONS)		Khaja Bade Nawaj Urf Bande Nawaj So Mohamed sab Vs Shalam So Gouse sab	K Krishna Rao Advocate
5	O.S. 70/2015 (SUMMONS)		Akka Mahadevi Do Late Lingappa Wo Basavaraj Vs Basavaraj So Late Lingappa	M. AMARE GOUDA
6	O.S. 26/2016 (SUMMONS)		Erappa So Amarappa Goralooti Vs Kotramma Wo Veerabadrappa	KAG
7	O.S. 139/2016 (SUMMONS)		State Bank of India Br.Kustagi Road Vs Sri.Nagappa S/o Hampaiah	SAYED ABDUL QUADRI
8	O.S. 9/2017 (SUMMONS) IA/1/2017		Bogilla Krishna Murthy Vs Smt.B.Pushpa W/o Late B.Srinivas	M. AMARE GOUDA
9	Misc 10/2018 (SUMMONS)		Paddamma W/o Narasareddy Vs Gangamma alias Amaramma W/o Late Yankappa	SREEDHAR SESHADRIGIRI KULKARNI
10	S.C. 50/2018 (SUMMONS)		State Bank Of India Represented by its Branch Manager Vs G Nagesh Nayak S/o Basappa	BASAVARAJ HULIHYDER
11	O.S. 122/2018 (SUMMONS)		N Veeraswamy S/o N Satyanarayana Vs Mudukappa S/o Mahadevappa	GSRK reddy
12	M.C. 45/2018 (SUMMONS)		Neelamma W/o Sharanappa Vs Sharanappa S/o Ambanna Nayak	J.Rayappa
13	EX 28/2018 (SUMMONS)		Khadarbee W/o Yamanoorsab Vs The special Land Acquisition officer	D.S. Kampli

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14	EX 29/2018 (SUMMONS)		Srinivas Rao S/o Vittal Rao Vs The Special Land acquisition officer	D.S. Kampli
15	EX 30/2018 (SUMMONS)		Dawalabee W/o Murthujasab Vs The Special Land acquisition Officer	D.S. kampli
16	EX 36/2018 (SUMMONS)		Mallikarjuna S/o Sugappa Nanda Vs The Divisional Controller, NEKRTC Divisional Office	Laxmikantreddy
17	EX 37/2018 (SUMMONS)		Aralagadda Pampapati S/o Aralagadda Pandurangaiah Vs R. Mallikarjunareddy S/o R. Ragavareddy	BHEEMAGOUDA
18	M.C. 59/2018 (SUMMONS)		Vimal Jeerawala Jain S/o Late. Champalal Ji Vs Nandini @ Aruna W/o Vimal Jeeraval	SREEDHAR SESHADRIGIRI KULKARNI
19	O.S. 26/2019 (SUMMONS)		Jyothi P Jain W/o Pradeepkumar Jain Vs Durugamma W/o Baladanda	R.K. Nagaraj
20	M.C. 22/2019 (SUMMONS)		Smt.Anusha W/o Srinivas M Vs Srinivas M S/o Venkataramarao	SREEDHAR SESHADRIGIRI KULKARNI
21	O.S. 48/2019 (SUMMONS)		UCO Bank Vs Durugappa S/o Narasappa	K VEERANAGOUNDA
22	O.S. 105/2019 (SUMMONS)		UCO Bank Vs Byadapudi Rajesh S/o B.Venkatarao	SREEDHAR SESHADRIGIRI KULKARNI
23	M.C. 66/2019 (SUMMONS)		Smt. Parvathi Aliyas Deepa W/o Karthika Chandrappa Vs Sri. Karthikachandra S/o Shankararao	KALMANGI AMAREGOUDA
24	S.C. 28/2019 (SUMMONS)		Adarsh Fianance Corporation Vs Veereshappa S/o Pampanna	SHRIDHAR ABKARI
25	M.C. 74/2019 (SUMMONS)		Mudukappa Nayak S/o. Sanna Veerappa Nayak Vs Smt. Basamma W/o. Mudukappa Nayak	SREEDHAR SESHADRIGIRI KULKARNI

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26	R.A. 65/2019 (SUMMONS) IA/1/2019		Nataraj S/o Basanna Konda Vs Smt. Kariyamma W/o Hanumantha	Basavaraj Bavital
27	M.C. 92/2019 (SUMMONS)		Manjunatha S/o Kalakappa Vs Smt. Netravathi Aliyas Ranjita W/o Manjunath	PAMPANAGOUDA PATIL
28	M.C. 1/2020 (SUMMONS)		Smt. Duggamma Aliyas Jyothi W/o Doddasomanna Vs Doddasomana S/o Bingi Ningappa	SHRIDHAR ABKARI
29	EX 2/2020 (SUMMONS)		Smt. Neelamma W/o Lae Veerabhadrapa Vs the Divisional Controller.	SHRINIVAS BADI
30	O.S. 12/2020 (SUMMONS) IA/1/2020		Rajappa S/o Late Govindappa Vs Basavaraja S/o Late Govindappa	Praveen Hugar
31	O.S. 16/2020 (SUMMONS) IA/1/2020		Sirigeri Gopal Reddy S/o Kondayya Vs N. Krishna Murrthy S/o Satyanarayana	M. AMARE GOUDA
32	M.C. 6/2020 (SUMMONS)		Manohar Bapatla S/o BVD Ramarao Vs Smt. Sujata Bapatla W/o Manohar Bapatla	SREEDHAR SESHADRIGIRI KULKARNI
33	M.C. 7/2020 (SUMMONS)		Durgappa S/o Lingappa Vs Nill	SHRIDHAR ABKARI
34	EX 9/2020 (SUMMONS)		Moulasab S/o Doresab Vs Hanumantray S/o Ramojappa	BHEEMAGOUDA
35	O.S. 50/2020 (SUMMONS)		Huchamma W/o Late Tippanna Poojari Vs Kuri Yankappa S/o Late Eashappa	K. Shekhargouda
36	O.S. 53/2020 (SUMMONS)		Mallappa S/o Jadidevappa Vs The Karnataka Power Transmission Corporation Ltd	Basavaraj G Yatnatti
37	O.S. 75/2020 (SUMMONS)		Gadilingappa S/o Basappa Beragi Vs Amarayya S/o Muddayya	SREEDHAR SESHADRIGIRI KULKARNI

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38	O.S. 82/2020 (SUMMONS)		Syed Gouse Mohiuddin S/o Late Syed Khaja Mohinuddin Vs Smt. Ashabee W/o Late Mastan Sab	MD. JAFFER
39	S.C. 7/2020 (SUMMONS)		State Bank of India Vs Sadashivappa S/o Mudukappa T.C.	BASAVARAJ HULIHYDER
40	S.C. 8/2020 (SUMMONS)		State Bank of India Vs Mahemudha Begum W/o Chand Pasha	BASAVARAJ HULIHYDER
41	O.S. 155/2020 (SUMMONS)		State Bank of India branch Balaganur taluka Sindhanur Vs Sri Venkoba S/o. Rama Swamy	U. BasavantaRao
42	M.C. 52/2020 (SUMMONS)		Smt. Shivakantamma W/o Shankar S.H Vs Shankar S.H. S/o Sangappa	SREEDHAR SESHADRIGIRI KULKARNI
43	M.C. 53/2020 (SUMMONS)		Dr. Ambuja Aliyas Nandini W/o Mallikarjuna Reddy Neerligi Vs Mallikarjuna Reddy Neerligi S/o lae Tammanna Aliyas basavaraj	Santosh Virupaxgouda patil
44	O.S. 188/2020 (SUMMONS)		State Bank of India Vs Basavaraj S/o Sharanegowda	H. Basavaraj
45	O.S. 189/2020 (SUMMONS)		State Bank of India Vs Basanna S/o Malkambanna Kumbar	H. Basavaraj
46	O.S. 191/2020 (SUMMONS)		State Bank of India Vs Srinivas S/o hanumanthappa	H. Basavaraj
47	EX 48/2014 (NOTICE)		THE MANAGER SBI Vs HUCHAPPA	N.RAMANGOUDA
48	O.S. 77/2014 (FURTHER HEARING)		AMARESH Vs KSFC	M SHASHIKANT MK
49	O.S. 81/2014 (OBJECTION)		ELLUR RAGHAVENDRA AND OTHERS Vs THE DC AND OTHERS	SVP BASAVARAJ G
50	EX 141/2014 (OBJECTION)		VIRUPAXAPPA AND ANOTHER Vs THE LAOAC	H N GUDI

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51	EX 142/2014 (NOTICE)		THE SBI Vs RAJAPPA	N.RAMANGOUDA N.RAMANGOUDA
52	EX 176/2014 (NOTICE)		THE MANAGER SBI Vs SHIVAKUMAR GOUDA AND OTHERS	N.RAMANGOUDA
53	FDP 27/2014 (OBJECTION)		Smt. Parvatamma Alias Sarojamma Vs Virupayya	
54	EX 199/2014 (NOTICE)		Indian Bank, Br. Sindhanur Vs Vishwanatha Reddy	M. Amaregouda
55	EX 210/2014 (NOTICE)		Kala Satyanarayana dead by LRs. Vs Katta Varalaxmi	M. Amaregouda
56	EX 84/2014 (NOTICE)		CHANNABASAPPA Vs DAVALBABU	K.VEERANGOUDA NABISAB
57	O.S. 31/2015 (OBJECTION)		Smt.Narasamma Wo Late Bheemappa Uppar Vs Sharanappa So Late Yankappa Uppar	M. AMARE GOUDA
58	O.S. 235/2016 (OBJECTION)		Thimmayya S/o Maliyappa Vs Rathnamma W/o Ramanna	VIRUPAKSHA MALIPATIL
59	L.A.C. 1/2017 (OBJECTION)		Husenappa S/o Yamunappa Vs The Special Land Acquisition Officer	RAGHU D.T.
60	FDP 4/2017 (NOTICE)		Canara Bank Branch.Sindhanur Vs Bajjappa S/o Siddappa by.Smt.Chanamma W/o late Bajjappa	M. AMARE GOUDA
61	FDP 7/2017 (NOTICE)		Canara Bank Branch Sindhanur Vs Ramappa S/o Pampanna	M. AMARE GOUDA
62	M.C. 10/2018 (OBJECTION)		Anjana W/o Lakshman Rao Kulkarni Vs Lakshman Rao Kulkarni S/o Prakash Rao Kulkarni	SREEDHAR SESHADRIGIRI KULKARNI

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63	Misc 23/2018 (NOTICE)		Girendra Majhi S/o Gouranga Majhi Vs Usha Mestry W/o Vasu Mesthri Alias Bapudev Mistry	S K Quadri
64	R.A. 24/2018 (NOTICE)		Gavisiddappa S/o Govindappa Vs Ayyamma W/o Late Ayyappa	KALMANGI AMAREGOUDA
65	EX 23/2018 (NOTICE)		siddaramappa S/o Shivanna Vs Rajasab S/o Murthujasab	KALMANGI AMAREGOUDA
66	R.A. 36/2018 (NOTICE)		Basappa S/o Kariyappa Kabber Vs Sharenegouda S/o Honnanagouda	B. Abdul Gani
67	M.A. 25/2018 (NOTICE)		Durugappa S/o Late Tulajappa Vs Laxmi W/o Yankoba Gunjalli	VIRUPAKSHA MALIPATIL
68	M.C. 17/2019 (OBJECTION)		Indrajit Bairaj S/o Praful Bairagi Vs Shilpa W/o Indrajit Bairagi S/o Manoranjan Roy	Thimmappa Das
69	Misc 11/2019 (OBJECTION)		Khaja Banu W/o Shameesuddin Vs Ayyalappa S/o Honegudappa	Sharanayya Swamy
70	O.S. 60/2019 (OBJECTION)		Hanumamma W/o Siddappa Maralbhavi Vs Earamma W/o Earappa	Basavaraj Bavital
71	O.S. 62/2019 (OBJECTION) IA/1/2019		Sri Shivaraj S/o. Basanagouda Vs Sri Gulam Mohinuddin S/o. Mohd Abdul Sab	Sharanayya Swamy
72	EX 22/2019 (NOTICE)		Canara bank branch Sindhanur Vs Shankaragouda S/o Channanagouda	M. AMARE GOUDA
73	O.S. 81/2019 (WRITTEN STATEMENT)		UCO Bank Vs Shivakumar S/o Jambunathaswamy	M.Kaliugappa
74	R.A. 29/2019 (NOTICE) IA/1/2019		Sumangalamma W/o Hire Sharanapp Herur Vs Shambhulingamma W/o Hanamanthappa Heruru	S.Y.Bukanatti

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75	M.C. 47/2019 (NOTICE)		Shivaraj S/o Gangappa Nagali Vs Vijayalaxmi Aiyas Huligemma w/o Shivaraj D/o Yamanappa Karadoni	VIRUPAKSHA MALIPATIL
76	R.A. 33/2019 (NOTICE)		Mohammed Kaleemuddin S/o Late Hussain Sab Vs Abdul Hai S/o Late Hussainsab	SRI SHASHIDHARGOUDA KELUR
77	R.A. 38/2019 (NOTICE)		Smt. Anitakumari W/o Rajeshkumar Vs Smt. Nagamma W/o Lingappa	SREEDHAR SESHADRIGIRI KULKARNI
78	O.S. 183/2019 (WRITTEN STATEMENT) IA/1/2019 IA/2/2019		Prajwal Avar S/o Chandrashekar Vs Srinivas s/o Ambanna	SREEDHAR SESHADRIGIRI KULKARNI
79	O.S. 187/2019 (NOTICE) IA/1/2019		Mallanagouda S/o Late Linganagouda Patil Vs Smt. Basamma W/o Mallikarjuna Silli	SREEDHAR SESHADRIGIRI KULKARNI
80	EX 44/2019 (NOTICE)		Mumtaz Begum W/oLate M.A. Madakol Vs Ramanjaneya Aliyas Anji S/o Megharaj	SHEKARAPA DUMTHI
81	O.S. 195/2019 (WRITTEN STATEMENT) IA/1/2019		Rama S/o Hanumanthappa Madivalar Vs Hanumanthappa S/o Ramanna Madivalar	KALMANGI AMAREGOUDA
82	O.S. 199/2019 (OBJECTION) IA/1/2019 IA/2/2019		Shivaraj S/o Hiredesayappa Aliyas Desayappa Gonvar Vs Hiredesayappa Aliyas Desayappa S/o Lingappa Gonvar	BMS Advocate
83	M.C. 8/2020 (NOTICE)		Yamanurappa S/o Hosgerappa Vs Smt. Ambika W/o Yamanurappa	Basavaraj Bavital
84	Misc 5/2020 (NOTICE) IA/1/2020 IA/2/2020		Sharanappa S/o Mariyappa Vs Mariyamma W/o Late Dodda Mariyappa	Laxmikantreddy
85	O.S. 32/2020 (APPEARANCE OF PARTY)		Pamanna S/o Mudukappa Vs Pamppa S/o Nagappa	Santosh Virupaxgouda patil

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86	O.S. 35/2020 (APPEARANCE OF PARTY)		Hanumappa S/o. Bagodeppa Vs Managing Director GESCOM Gulburga	INDUVASI SUNIL KUMAR
87	O.S. 41/2020 (APPEARANCE OF PARTY)		Basavaraj S/o. Gyanappa Adavi Vs Shivamma W/o. Gyanappa	H.R.Nayak
88	O.S. 133/2014 (HEARING)		AMBAMMA Vs SHARANAMMA AND ANOTHER	MDJ M AMAREGOUDA
89	O.S. 129/2014 (EVIDENCE)		MEHABOOB Vs DRONAVALLI NAGASHREE AND OTHERS	M AMAREGOUDA KAG
90	Misc 42/2014 (EVIDENCE)		Siddayya Swamy Vs B. Adinarayana	M. Amaregouda
91	L.A.C. 33/2014 (EVIDENCE)		T. Sambamurthy Vs Spl. Land Acquisition Officer and Asst. Commissioner, Lingasgur	
92	O.S. 337/2014 (EVIDENCE)		Dronavalli Nagashree Vs Mehaboob	CKR
93	L.A.C. 40/2014 (EVIDENCE)		Smt K Suramma Wo Narayan Vs The Executive Engineer No.3 Canal Division Sindhanur	
94	O.S. 388/2014 (EVIDENCE) IA/1/2014		Amaresh So Sharabanna Kumbar Vs Gundappa So Amarappa	S V Patil Advocate
95	O.S. 36/2015 (EVIDENCE) IA/1/2015		Pampanna So Sabappa Nayak Vs Tirumal Rao So Khande Rao	M. AMARE GOUDA
96	M.C. 28/2015 (EVIDENCE)		Smt.Sunitha Wo Vishwanath Vs NIL	M. AMARE GOUDA
97	O.S. 155/2015 (EVIDENCE) IA/1/2015		Ravindranath So Punna Bairagi Vs Madhav So Ravindranath Bairagi	M. AMARE GOUDA
98	O.S. 189/2015 (EVIDENCE) IA/1/2015		Umadevi Wo Devareddy Vs Ayyanagouda So Amareoguda	BHEEMAGOUDA

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99	L.A.C. 3/2016 (EVIDENCE)		Balasu Subramanyam So Late Subba Rao Vs The Land Acquisition Officer	S.BASAVARAJ
100	L.A.C. 4/2016 (EVIDENCE)		Balasu Suryanarayanamurthy So Late Subbarao Vs The Land Acquisition Officer	S.BASAVARAJ
101	O.S. 197/2016 (EVIDENCE) IA/1/2016		Smt.Durgamma D/o Basappa Kartagi Vs Hanumamma D/o Basappa Kartagi	INDUVASI SUNIL KUMAR
102	O.S. 201/2016 (EVIDENCE) IA/2/2016 IA/1/2016		M/s KPR Agro Chem (KPR Fertilizers Ltd) represented by its Power of Attorney holder Sri.KSVV Krishn Vs Amaresh Patil S/o Shivarajappa Patil since dead by his LRs	SREEDHAR SESHADRIGIRI KULKARNI
103	M.C. 30/2017 (EVIDENCE)		Sri.Raghu N S/o Sheshashian Rao N Vs Smt.Chandrakala Nagarani N	P.H.MANJUNATH
104	O.S. 108/2017 (EVIDENCE)		Lingappa Udbal S/o Hanumanthappa Vs Lakshmi Bai M.D W/o Mudukappa Doddamani	Nirupadeppa Doddamani
105	O.S. 133/2017 (EVIDENCE) IA/1/2017		P Venkatalaxmi W/o Shivaprasad Vs Veeravalli Jayakrishna S/o late Anjaneya	SHRIDHAR ABKARI
106	O.S. 144/2017 (EVIDENCE)		Mudukappa S/o Kalasappa Harijana Vs V Brahmam S/o Venkatanarasayya	Balaswamy
107	S.C. 12/2017 (EVIDENCE)		State Bank Of India Vs Amaramma W/o Mariyappa	C VEERESH
108	S.C. 13/2017 (EVIDENCE)		State Bank Of India Vs Basavaraj S/o Venkappa	C VEERESH
109	O.S. 163/2017 (EVIDENCE) IA/2/2017 IA/1/2017 IA/3/2017		Balamma W/o Late Nagappa @ Hire Nagappa Vs Erappa S/o Late Ayyappa	SREEDHAR SESHADRIGIRI KULKARNI

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110	O.S. 7/2018 (EVIDENCE) IA/1/2018		Putlibanu W/o Rajamiya Vs Alla Bande Sab S/o Late Hameedmiya	KANDAGAL AKBAR
111	O.S. 10/2018 (EVIDENCE)		Jerbandi Amaregouda S/o Late Siddanagouda Vs Smt. Sanna Sharanamma W/o Late Sanna Basanagouda	M. AMARE GOUDA
112	O.S. 18/2018 (EVIDENCE) IA/1/2018		Azhar Hussain S/o Late Ali Hussain sab Vs Shainaz Parveen W/o Late Mohammed Kamauddin	Mohammed Kaleem
113	O.S. 24/2018 (EVIDENCE) IA/1/2018		Tarabai W/o Late Yellappa Vs Durugamma W/o Late Huligappa	C Anil Kumar
114	O.S. 28/2018 (EVIDENCE) IA/1/2018		Rajamma W/o Bashumiya Vs Bade Nayak S/o late Raja Nayak	KANDAGAL AKBAR
115	O.S. 30/2018 (EVIDENCE)		Boddu Venkataramireddy S/o Vemareddy Vs Pampanna S/o Hanumanthappa	VIJAYABHASKAR REDDY
116	O.S. 50/2018 (EVIDENCE) IA/1/2018		Kodavali Nagamuralikrishna S/o Late K. Ramarao Vs Smt. Kodavali Ammtaji W/o Late K. Ramarao	SREEDHAR SESHADRIGIRI KULKARNI
117	O.S. 52/2018 (EVIDENCE)		Rudramma W/o Late Eashappa Vs Rudramma W/o Late Timmanna	Balaswamy
118	O.S. 55/2018 (EVIDENCE) IA/1/2018		Smt. Tayamma W/o Adukayuv Nagendrappa Vs Smt. Bheemamma W/o Ambanna	Somalingappa Nayak
119	M.C. 17/2018 (EVIDENCE)		Venkatesh S/o Durugappa Marakumbi Vs Padma (Gayatri)D/o Ramanna Goundi	INDUVASI SUNIL KUMAR
120	O.S. 143/2018 (EVIDENCE) IA/1/2018		B. Venkataramanamma W/o Late Burgapalli Vs B. Vijayalaxmi W/o Late B. Venkat Prasad	M. AMARE GOUDA
121	O.S. 160/2018 (EVIDENCE)		Basamma W/o Late G Earappa Vs Gorebal Yamanurappa S/o Late G Earappa	K VEERANAGOUNDA

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122	O.S. 166/2018 (EVIDENCE) IA/1/2018		Chandrakala W/o Late Shivareddy Alias Shivappa Vs Narasappa Alias Narasanagouda S/o Hanumanthreddy	SREEDHAR SESHADRIGIRI KULKARNI
123	O.S. 208/2018 (EVIDENCE) IA/1/2018		Dyavamma W/o Fakeeraiah Vs Dyavanna S/o Bheemarayappa since deceased by his legal heris.	K VEERANAGOUNDA
124	O.S. 222/2018 (EVIDENCE)		Sugamma W/o Pampapati Vs Mounesh Alias Manohar S/o Nagalingappa	Ramangouda patil
125	O.S. 21/2019 (EVIDENCE)		Suvarna W/o Sanna Amaregouda Vs Basanagouda S/o Pampanagouda	Shashikumar
126	O.S. 24/2019 (EVIDENCE)		Pragathi Krishna Gramin Bank Vs Lalitamma Since deceased	BASAVARAJ HULIHYDER
127	S.C. 2/2019 (EVIDENCE)		Chief Executing Officer Vs Sheikshavali S/o Alambasha	LINGARAJ HALAPUR H
128	O.S. 45/2019 (EVIDENCE)		UCO Bank Br. Turvihhal Village Vs Sugappa Matur S/o Veerabhadrappa	SREEDHAR SESHADRIGIRI KULKARNI
129	O.S. 47/2019 (EVIDENCE)		UCO Bank, Vs Gudadappa S/o Hanumanthappa Haretanur	K VEERANAGOUNDA
130	O.S. 58/2019 (EVIDENCE)		IDBI Bank Branch Sindhanur Vs B. Eshwaragouda S/o Gavisiddanagouda	SHRIDHAR ABKARI
131	O.S. 64/2019 (EVIDENCE)		Kumari Janaki Devi D/o M. Ramesh Vs Eranna S/o Nagappa	SREEDHAR SESHADRIGIRI KULKARNI
132	O.S. 93/2019 (EVIDENCE)		Sanna Amaragundappa S/o Karakappa Vs Mallanagouda S/o Bhairegouda	VIRUPAKSHA MALIPATIL
133	O.S. 239/2016 (ARGUMENTS) IA/1/2016		Sri.P.Chintalu S/o P.Adinarayana Vs P.Adinarayana S/o Ramaswamy	N.RAMANA GOUDA

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134	EX 11/2018 (NULL)		Kumari Megha D/o Sharanappa Since dead by her class I legal heir Vs Shranappa S/o Kanteppa Hindupur	SREEDHAR SESHADRIGIRI KULKARNI
135	EX 12/2017 (AWAIT REPORT)		N.Phanikumar S/o Peddiraju Vs Amarayya S/o Muddayya	SREEDHAR SESHADRIGIRI KULKARNI
136	Misc 18/2019 (ENQUIRY) IA/1/2019		Syed sab S/o. Rajahussain Vs Shaik Azmir sab Yatmari S/o. Shaik Hussain Sab	GSRK reddy
137	R.A. 42/2019 (L.C.R.) IA/1/2019 IA/2/2019		Veeranagouda S/o Late Basanagouda Police Patil Vs Nadavi Basanagouda S/o Veeranagouda	SREEDHAR SESHADRIGIRI KULKARNI
138	R.A. 11/2020 (L.C.R.) IA/1/2020 IA/2/2020		Doddappa S/o Pampanna Vs Yankareddy S/o Late Ayyappa	KALMANGI AMAREGOUDA
139	L.A.C. 1/2020 (ENQUIRY)		Eshwarappa S/o.Ramaanagouda Vs The Asst. Commissioner, Lingasugur	Basavaraj Patil
140	R.A. 37/2020 (ENQUIRY) IA/1/2020		Earaiah @ Veeresh S/o. Srihsilayya Kalmath Vs Smt. Nirmala @ Hemavathi W/o. Earaiah @ Veeresh Kalmath	M.Amaregouda

Dangling IA:

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR

C.V. Sanath

SENIOR CIVIL JUDGE JMFC, SINDHANUR

Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 130/2019 (SUMMONS)		Through Turvihah PS Vs Nagaraj S/o Ramanna Mailapur	APP
2	CrI.Misc. 800/2020 (SUMMONS)		Maskeppa S/o Hanumantappa Vs The Tahashildar, Sindhanur.	Mallanagouda
3	CrI.Misc. 801/2020 (SUMMONS)		Khasimsab S/o Shekhussain Vs The Tahashildar, Sindhanur.	E.H.Nandihalli
4	CrI.Misc. 802/2020 (SUMMONS)		Maskeppa S/o Hanumantappa Vs The Tahashildar, Sindhanur.	Mallanagouda
5	C.C. 11/2017 (FRAMING OF CHARGE OR PLEA)		State by Turvihah Police Station Vs Mallesh S/o Basappa Malipatel @ Mallesh	APP
6	C.C. 225/2019 (FRAMING OF CHARGE OR PLEA)		Through Turvihah Vs Gangappa Aliyas Gangadhar S/o Parasappa	APP
7	C.C. 6/2017 (H.B.C)		State by Turvihah Police Station Vs Ningappa S/o Ayyappa	APP
8	C.C. 70/2019 (H.B.C)		State by Turvihah PS Vs Karilingappa H S/o Doddappa	APP
9	C.C. 321/2019 (H.B.C)		State by Turvihah PS Vs Kanthesh Reddy H. Kote S/o Huchcha Reddy	APP

Dangling IA:

PRL CIVIL JUDGE AND JMFC, SINDHANUR
Sri.Shreyansh Doddamani
PRL CIVIL JUDGE AND JMFC, Sindhanur
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	O.S. 351/2019 (JUDGEMENT)		Smt. Nagamma W/o Basappa Vs Alamsab S/o Sannappa alias Sannesab Pinjar,	Ravikumar V.
2	O.S. 210/2019 (EVIDENCE)		Goudappa S/o Late. Mallappa Vs Smt. Renukamma W/o Hampayya	SREEDHAR SESHAGIRI KULKARNI
3	O.S. 115/2009 (ARGUMENTS)		Smt. Parvathamma Vs Sharanabasappa	M. Amaregouda Sri HP
4	Misc 56/2017 (ARGUMENTS)		Babajani S/o Late Abdul Rehiman Vs The Deputy Commissioner	SHARANABASAVARAJ SHIRADDI
5	FDP 9/2020 (ORDERS)		Smt. Shakamma W/o. Earanna Kamar Vs Smt. Sharanamma W/o. Late Veerabhadrappa	SREEDHAR SESHAGIRI KULKARNI
WRITTEN STATEMENT				
6	O.S. 99/2020 (COGNIZANCE) IA/1/2020		Yankanagouda S/o. Adappa Vs Chandrappa S/o. Late Adappa	Karunakar
Cases listed below are adjourned due to Covid 19				
7	EX 108/2013 (SUMMONS)	01-02-2021	Shriram chits K Pvt.Ltd. Vs Vijayakumar So Shanker	PVS
8	EX 48/2014 (SUMMONS)	01-02-2021	State Bank of India Vs V.Satyanarayana	N.R.G.
9	EX 60/2015 (SUMMONS)	01-02-2021	Amaresh So Marisiddappa Vs Smt. Ambramma Wo Kuppanna	J. Rayappa
10	EX 25/2017 (SUMMONS)	01-02-2021	M/s Kapiti Chit (K) Pvt., Ltd., Vs Ningappa S/o Narasapp	GSRK reddy
11	EX 47/2017 (SUMMONS)	01-02-2021	Adibasavaraja S/o Mariswamy Vs MD NEKSRTC Gulbarga	KALMANGI AMAREGOUDA
12	O.S. 14/2019 (SUMMONS) IA/1/2019	01-02-2021	Renuka Mandal W/o Sopan Mandal Vs Sopan Mandal S/o Surendra Mandal	M.D.Jaffer

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 141/2020 (SUMMONS) IA/1/2020	01-02-2021	Smt. Amrutha Hiremath alias Laxmi Hiremath W/o. Mallikarjuna Hiremath Vs Dr. Mallikarjuna Hiremath S/o. Basavaraj Hiremath	M. Amaregouda
14	EX 45/2019 (NOTICE)	01-02-2021	Smt. Umadevi W/o D.S.Kalamth Vs Siddalingaiah S/o Devaiah	GSRK reddy
15	O.S. 309/2015 (APPEARANCE OF PARTY)	01-02-2021	N.Sathyaki Rao So Yenkantha. Vs Yellappa So Earappa	GSRK reddy
16	O.S. 411/2020 (APPEARANCE OF PARTY)	01-02-2021	Somalingamma W/o. Ramalingappa Vs Ningaraj @ Ningappa S/o. Rarayappa	E.H. Nandihalli
17	EX 28/2020 (HEARING)	01-02-2021	Nandappa S/o. Chandayya Vs Venkatesh S/o. Nappa Ragalaparvi	SHRIDHAR ABKARI
(O.S./0000115/2019)				
18	O.S. 154/2017 (A.D.R.)	01-02-2021	Khaja sab S/o lae Buran sab Vs Mehaboob sab S/o late Buran sab	M.D.Jaffer
19	O.S. 404/2018 (A.D.R.)	01-02-2021	Gangamma W/o Bheemaraya Kemp Timmannavar Vs Sanna Bheemaraya S/o Late Hanmanthappa	V.K.Hiremat.
20	O.S. 175/2019 (EVIDENCE)	02-02-2021	Mahiboob S/o Murtujasab Vs Venkoba S/o Gurumurtheppa	C VEERESH
21	O.S. 461/2019 (EVIDENCE)	02-02-2021	Sri. K. Ammiraju S/o Satyanarayana Vs Sri. Hanumanta S/o Susheelamma	Balaswamy
22	O.S. 13/2020 (EVIDENCE)	02-02-2021	Shaikh Mahiboobsab S/o. Rachumal Vs Abdul RahemansabS/o. Kareemsab @ Kasimsab	SHRIDHAR ABKARI
23	O.S. 249/2020 (EVIDENCE)	02-02-2021	Veerresh S/o. Neelappa Vs Neelappa S/o. Chintappa	Thimmappa Dasar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	C.C. 425/2020 (FRAMING OF CHARGE OR PLEA)		State by Traffic PS Vs Bheemaraya S/o Lakshmanayya Gudasali	APP
2	C.C. 360/2013 (JUDGEMENT)		State of Karnataka Vs Ramesh So Krishnappa Jalahalli	A.P.P.
3	C.C. 1027/2018 (SUMMONS)		Traffic P.S. Sindhanur Vs Shafi.M.D. S/o. Khajahussain	A.P.P.
4	C.C. 210/2012 (HEARING)		D.S.Kalmath Vs Dr. Shankargouda	GSRKR M.A.G.
5	P.C. 99/2014 (HEARING)		Geetamma Vs Channayya Swamy	KBG
6	C.C. 1280/2020 (HEARING)		State by Sindhanur Town PS Vs Sharanayya Swamy S/o. Rajotayya Swamy @ Rachayya Swamy Hiremath	APP
7	C.C. 138/2014 (EVIDENCE)		State of Karnataka Vs Kotha Tusharadevi. WoSambashivarao	A.P.P.
8	C.C. 254/2016 (EVIDENCE)		Town P.S. Sindhanur Vs Balarama So. Hanumanthappa Rathod	APP
9	C.C. 789/2016 (EVIDENCE)		Sindhanur Town PS Vs Abdul Gafoor S/o. Mehaboob Bhasha	APP
10	C.C. 259/2016 (ORDERS)		Town P.S. Sindhanur Vs Babar Jahiruddin So. Chandpasha	APP
11	C.C. 315/2016 (ORDERS)		State by Town P.S. Vs Nagaraj T So T. Parasappa	
12	CrI.Misc. 382/2017 (FOR SETTLEMENT)		Smt. Shobha alias Nikita W/o Shivakumar Angadi Vs Shivakumar Angadi S/o Gurulingappa Angadi	SREEDHAR SESHADRIGIRI KULKARNI

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Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	Crl.Misc. 340/2019 (NOTICE TO RESPONDENT)		Smt. Shobha alias Nikita W/o Shivakumar Angadi Vs Shivakumar Angadi S/o Gurulingappa Angadi	SREEDHAR SESHAGIRI KULKARNI
Cases listed below are adjourned due to Covid 19				
14	Crl.Misc. 2173/2020 (APPEARANCE OF PARTY)	01-02-2021	Reshma W/o. Sajidpasha Vs Sajidpasha S/o. Alambasha	H. Veerabhadrappa
15	C.C. 749/2015 (FINAL REPORT)	02-02-2021	State by town P.S Vs Emam So Shameed Sab	APP
16	Crl.Misc. 1440/2015 (NOTICE TO RESPONDENT) IA/1/2015	02-02-2021	Shivamma Wo Basavaraj , Vs Basavaraj Mulimani So Siddappa,	VIRUPAKSHA MALIPATIL
17	P.C. 63/2018 (NOTICE TO COMPLAINANT)	02-02-2021	K.Y. Karanth S/o K. Venkataramana Vs Khaja Hussain S/o Not known	N.KOTESWARA RAO
18	Crl.Misc. 236/2019 (FOR SETTLEMENT)	02-02-2021	Rekha Alias Priya W/o Basavadevayya Vs Basavadevayya S/o Late Chidanadayyaswamy	VIRUPAKSHA MALIPATIL
19	C.C. 182/2015 (SUMMONS)	03-02-2021	State of Karnataka Vs Jamba @ Khencha So Ondrappa	APP
20	C.C. 499/2015 (SUMMONS)	03-02-2021	State by town P.S Vs Mohammed Gouse So Mabusab Matwalte	APP
21	C.C. 575/2016 (SUMMONS)	03-02-2021	State by Town P.S. Vs Alambasha	APP
22	C.C. 838/2017 (SUMMONS)	03-02-2021	Town P.S. Sindhanur Vs Panchaksharayya S/o. Tonteshwarayya	A.P.P.
23	Crl.Misc. 1315/2017 (SUMMONS)	03-02-2021	Smt. K. Jyoti D/o K. Basavaraj Vs Sangamesh S/o Shivalingayya Hiremata	Nirupadappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	C.C. 249/2018 (SUMMONS)	03-02-2021	State by RTO Raichur Vs Siddana Gouda S/o Ramana Gouda	APP
25	C.C. 341/2018 (SUMMONS)	03-02-2021	RTO Raichur Vs Nageshwar S/o Laxminarayana	APP
26	C.C. 1109/2018 (SUMMONS)	03-02-2021	Town P.S. Sindhanur Vs Shambhulinga S/o. Erappa Sirasangi	A.P.P.
27	C.C. 1149/2018 (SUMMONS)	03-02-2021	Town P.S. Sindhanur Vs Srinivas S/o. Hanumanthappa B. Bande bai	A.P.P
28	C.C. 680/2019 (SUMMONS)	03-02-2021	State by Town PS Vs Ramesh S/o Yankappa	APP
29	C.C. 1280/2019 (SUMMONS)	03-02-2021	State by Sindhanur Town PS Vs Sameer S/o. Nabeesab	APP
30	C.C. 1314/2019 (SUMMONS)	03-02-2021	State By Traffic PS Vs Shankrappa S/o Durugappa	APP
31	C.C. 745/2017 (EVIDENCE)	04-02-2021	Traffic P.S. Sindhanur Vs Umesh S/o. Bhoopangouda	A.P.P.
32	C.C. 784/2017 (EVIDENCE)	04-02-2021	Town P.S. Sindhanur Vs Pampanna S/o. Bheemanna	A.P.P.
33	C.C. 1006/2018 (EVIDENCE)	04-02-2021	Town P.S. Sindhanur Vs Smt. Meenakshi W/o. Dayananda Guggalamath	A.P.P. Balaswamy
34	C.C. 1009/2018 (EVIDENCE)	04-02-2021	Town P.S. Sindhanur Vs Ramesh S/o. Narasappa	A.P.P. R.K. Nagaraj
35	C.C. 172/2019 (EVIDENCE)	04-02-2021	Town P.S. Sindhanur Vs Syed Rabbani S/o. Syed Sha Ali Hussaini	A.P.P.
36	C.C. 268/2019 (EVIDENCE)	04-02-2021	Town P.S. Sindhanur Vs Rajakumar B.M. S/o. Maniraju	A.P.P.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	Crl.Misc. 985/2020 (NOTICE TO RESPONDENT)	06-02-2021	Smt. Nagaratna alias Soubhagya J. Rayappa W/o Chandrashekhar Vs Chandrashekhar Vishwakarma S/o. Manappa	
38	Crl.Misc. 986/2020 (NOTICE TO RESPONDENT)	06-02-2021	Smt. Nagaratna alias Soubhagya J. Rayappa W/o. Chandrashekhar Vs Chandrashekahr Viswakarma S/o. Manappa	
39	Crl.Misc. 1939/2020 (NOTICE TO RESPONDENT)	06-02-2021	Smt. Shanthamma W/o. Basavaraj Kabber Vs Basavaraj Kabber S/o. Late Yankappa	M. Amaregouda
40	Crl.Misc. 3105/2020 (NOTICE TO RESPONDENT)	06-02-2021	Maheboob Sab S/o. Gokul Sab Vs The Sanitary Inspector (Registrar of Birth and Death) City Municipal Council, Sindhanur	Heena Amreen Desai
41	Crl.Misc. 3107/2020 (NOTICE TO RESPONDENT)	06-02-2021	Poornima W/o. Manjunath Vs The Sanitary Inspector (Registrar of Birth and Death) CMC. Sindhanur	BASAVARAJ MALIPATIL
42	Crl.Misc. 3108/2020 (NOTICE TO RESPONDENT)	06-02-2021	Katika Banni Begum W/o. Katika Rajjak Vs The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur	Thimmappa Dasar
43	Crl.Misc. 3109/2020 (NOTICE TO RESPONDENT)	06-02-2021	Balesab S/o. Rajasab Vs The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur	H.Ramanagouda
44	Crl.Misc. 3110/2020 (NOTICE TO RESPONDENT)	06-02-2021	Basavaraj s/o. Venkappa Valekal Vs The Registrar of Birth and deaths, CMC office, Sindhanur	H.Ramanagouda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 415/2020 (APPEARANCE OF PARTY)		Smt. Neelamma W/o. Nagaraj Vs Fakeerappa S/o. Yankappa	G. Amaregouda
2	O.S. 420/2020 (APPEARANCE OF PARTY) IA/1/2020		Nagappa S/o. Bheemappa Vs Shivappa S/o. Dasappa	SHRINIVAS BADI
3	O.S. 246/2013 (EVIDENCE)		Shivkumar So Sangayya Kendadamath Vs Venkoba So Dodda Nagappa Byrapur.	SSK
4	O.S. 578/2014 (EVIDENCE) IA/1/2014		Smt. Shahijadi Vs Gulamhussain	B.Abdul Gani
5	O.S. 14/2017 (COGNIZANCE)		Smt. Mudiayamma W/o Nagesh Vs Smt. Earamma W/o Mallappa	M.Kalingappa.
WRITTEN STATEMENT				
6	O.S. 238/2020 (COGNIZANCE)		Smt Anita Mali W/o. Kannayya Mali Vs Pelurama Biswas S/o. Nikhil Biswas	Thimmappa Dasar
Cases listed below are adjourned due to Covid 19				
7	O.S. 383/2017 (SUMMONS)	19-12-2020	Nagamma W/o Goolappa Vs Basamma W/o Eralingappa	Karunakar
8	O.S. 504/2019 (SUMMONS)	19-12-2020	Namal Varaprasad S/o. Subbarayadu Vs K Giribabu S/o. K Ramarao	Veeresh Pannur
9	O.S. 16/2020 (SUMMONS)	19-12-2020	Gouramma W/o. Doddanagouda Vs Thimmanagouda S/o. Bhimanagouda	PAMPANAGOUDA PATIL
10	O.S. 33/2020 (SUMMONS)	19-12-2020	Venkanna Pattar S/o. Dodda Kalappa Vs Shekharappa S/o. Ayyanna	Basavarj Bavital
11	O.S. 558/2016 (HEARING)	19-12-2020	Siraj sab S/o Usmansab Vs Tirukappa S/o Timappa	S.A.Q.
12	FDP 6/2016 (SUMMONS)	01-02-2021	Venkanna Vs Smt.Maremma	Virupanna Nayk Dumati

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 50/2017 (SUMMONS) IA/1/2017	01-02-2021	Smt.Sumangamma W/o Shanmukayya Swamy Vs Sanganagouda S/o Sidramagouda	Balaswamy
14	EX 32/2017 (SUMMONS)	01-02-2021	Lakshmi W/o Shivanagouda Patil Vs Basanagouda S/o Ayyanagouda	SHRIDHAR ABKARI
15	EX 36/2017 (SUMMONS)	01-02-2021	Smt. D. Jagnmohini W/o Venkob Rao Vs Paramai Subba Rao S/o Bapanna	SHARANABASAVARAJ SHIRADDI
16	Misc 9/2018 (SUMMONS)	01-02-2021	Sulthana begum W/o Khader Basha Vs KhajaPasha S/o Mohemmed Hussain	KALMANGI AMAREGOUDA
17	O.S. 409/2018 (SUMMONS)	01-02-2021	Manne Mangayamma W/o M Narasimhamurthy Vs U Nageshwar Rao S/o Satyanarayana	H.Ramanagouda
18	EX 46/2018 (SUMMONS)	01-02-2021	Reddy Srinivas S/o Suryanarayana Vs K. Govind S/o Venkatrao	M. Amaregouda
19	O.S. 478/2018 (SUMMONS) IA/1/2018	01-02-2021	Lingamma W/o Shivanna Basapur Vs Shivanna Basapur S/o Late Ayyappa	M. Amaregouda
20	Misc 90/2015 (NOTICE TO RESPONDENT)	01-02-2021	Smt.Zakiya Begum Wo late Syed Imamudden Quadri, Vs Raju Shet So Uttam Chand,	KALMANGI AMAREGOUDA
21	FDP 9/2019 (SUMMONS)	02-02-2021	Canara bank branch Sindhanur Vs Mallappa S/o Jambanagouda	M. Amaregouda
22	Misc 10/2019 (SUMMONS) IA/1/2019	02-02-2021	Bhaskar rao s/o. Veeraraghavayya Vs Smt. M Srilaxmi W/o. M. Punnarao	P
23	Misc 11/2019 (SUMMONS) IA/1/2019	02-02-2021	Somashekar S/o Hanumanthayya Vs Venkatesh S/o Narayanappa	Hayath Mulla

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	O.S. 296/2019 (SUMMONS) IA/1/2019	02-02-2021	Sannamma W/o Late Viranagoua Vs Anasuyamma W/o Late Adanagouda Gonwar	Santosh Virupaxgouda patil
25	O.S. 315/2019 (SUMMONS) IA/1/2019	02-02-2021	Tirumala S/o Srinivas Vs Srinivas S/o Venkobayya	J. Rayappa
26	FDP 16/2019 (SUMMONS)	02-02-2021	Smt.S.Sabas Mary W/o Savarimuthu Vs Smt. Therisamma W/o Late. S.Savarimuthu	M. Amaregouda
27	O.S. 323/2019 (SUMMONS) IA/1/2019	02-02-2021	Basavaraj S/o Sidappa Kumbr Vs Lingappa S/o Mudukappa Wadder	M. Sharanabasava Gadratagi
28	EX 61/2019 (SUMMONS)	02-02-2021	Nagaraj S/o. Mayappa Koravara Vs Chief Executive Engineer GESCOM Section, GESCOM Office, Station Road, Raichur	Md.Jaffer
29	O.S. 386/2019 (SUMMONS) IA/1/2019	02-02-2021	Amaregouda Angadi S/o. Late Basavarajappa Vs G. Ammiraju S/o. Ramarao	SREEDHAR SESHAGIRI KULKARNI
30	O.S. 5/2020 (SUMMONS) IA/1/2020	03-02-2021	Smt. Shirisha Devi W/o. Doddaneni Hari Vs Kirankumar S/o. Chandrashekar	H.Mariyappa
31	O.S. 92/2020 (SUMMONS) IA/1/2020	03-02-2021	Poppoppu Manjunath s/o. Shaktiraj Vs Uppala @ Aapalu Nagaraju s/o. Veeraraju	Shashikumar
32	O.S. 319/2020 (SUMMONS) IA/1/2020	03-02-2021	Maheshreddy S/o. Rajareddy Vs Yellamma W/o. Late Amarappa	VIJAYABHASKAR REDDY
33	O.S. 388/2020 (SUMMONS)	03-02-2021	Smt. Shashikala W/o. Echarappa Vs Shankarappa Badiger S/o. Rudrappa Badiger	Bhojraj
34	O.S. 412/2020 (SUMMONS) IA/1/2020	03-02-2021	Smt. Rakhee Sarkar W/o. Partha Mondal Vs Sri. Bibhuti Bhoshan Sarakar @ Vibhuthi Sarkar S/o. Sanyasi Sarakar	SHARANABASAVARAJ SHIRADDI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	Misc 16/2020 (APPEARANCE OF PARTY)	03-02-2021	Smt. Rathnamma W/o Siddaramappa Tumbal Vs Makthum Sab S/o Babusab dead by LR Malanabee	KALMANGI AMAREGOUDA
36	O.S. 334/2020 (APPEARANCE OF PARTY)	03-02-2021	State Bank of India Vs Durugappa Katti S/o Jadeyappa	Premamurthy Hiremath
37	O.S. 337/2020 (APPEARANCE OF PARTY)	03-02-2021	State bank of India Vs Sallangi Anjaneyulu S/o Pedda Venkat Rao	Premamurthy Hiremath
38	O.S. 410/2020 (APPEARANCE OF PARTY)	03-02-2021	Bheerappa S/o. Krishnappa Vs Basavaraj S/o. Veerabhadrappe since deceased by his Lrs Smt. Basamma W/o. late Veerabhadrappe	S.R. QUADRI MUKUNDA
39	O.S. 247/2019 (HEARING) IA/1/2019	04-02-2021	Alluri Shivaji S/o Rajarao Vs Alluri Ramarao S/o Ramanna	VIJAYABHASKAR REDDY
40	O.S. 463/2019 (HEARING) IA/1/2019	04-02-2021	Peermaanbi W/o Hussain Sab Vs Hussainsab S/o Sabjalisab	K. Shekargouda
41	O.S. 328/2020 (HEARING) IA/1/2020	04-02-2021	Nagaratnamma W/o. Basarry Hiremath Vs Devayyaswamy S/o. Mahantayya Swamy	Bhojraj
42	O.S. 58/2016 (EVIDENCE)	04-02-2021	Maheboobmiyan So late.Pachemiyam Vs Ameersab @ Dadamiyan,	M.D.Jaffer
43	O.S. 196/2016 (EVIDENCE) IA/3/2019 IA/1/2019 IA/2/2019	04-02-2021	Lachamappa So Virupanna, Vs Veerappa So Lachamappa,	B.Basavaraj
44	O.S. 394/2016 (EVIDENCE)	04-02-2021	Yankappa Vs Alla Adilakshmi	SA
45	O.S. 650/2016 (EVIDENCE) IA/1/2016	04-02-2021	B.Venkateshwar S/o B.Krishnarao Vs Y.Shankarrao S/o Yandamuri Adinarayana	SREEDHAR SESHADRIGIRI KULKARNI
46	O.S. 677/2016 (EVIDENCE)	04-02-2021	Smt.Bhagyamma W/o Amarayyaswamy Vs Veerayya S/o Hampayya	PAMPANAGOUDA PATIL

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
47	O.S. 272/2017 (EVIDENCE)	04-02-2021	Smt. Jyoti W/o Karilngaraju Vs Lankeppa S/o Hanumanthappa	J. Rayappa
48	O.S. 311/2017 (EVIDENCE) IA/1/2017 IA/2/2019	04-02-2021	Hanumantha s/o Ayyappa Vs Sharanappa Byagavat S/o Pampanna	Thimmappa Dasar
49	O.S. 536/2017 (EVIDENCE) IA/3/2020 IA/1/2017 IA/2/2020	04-02-2021	B. Hussainbee W/o B. Valisab Vs Shekamma D/o Late Earanaa	VIRUPAKSHA MALIPATIL
50	O.S. 146/2018 (EVIDENCE)	04-02-2021	Pragati Krishna Gramina Bank Vs Hemkumar S/o Lingamurthy	M.Kalingappa.
51	O.S. 172/2019 (EVIDENCE) IA/1/2019	04-02-2021	Mallamma W/o Bheemanna Vs Parvathamma W/o Dyavanna	Srinivas Badi
52	O.S. 217/2020 (EVIDENCE)	04-02-2021	Canara Bank Br. Sindhanur represented by its Branch Manager Vs Karibasappa S/o. Kalakappa	M. Amaregouda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	Crl.Misc. 1823/2020 (EVIDENCE)		Sharanamma W/o. Yankoba Vs The Tahashildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	PAMPANAGOUDA
2	Crl.Misc. 1825/2020 (EVIDENCE)		Basayya S/o. Karibasayya Vs The Tahashildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	PAMPANAGOUDA
3	C.C. 519/2013 (SUMMONS)		Turvihal PS. Vs Bheerappa SoBasappa .	
4	Crl.Misc. 3115/2020 (APPEARANCE OF PARTY)		Ayyamma Harijan W/o. Hanumesh Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Syed Jamel
5	Crl.Misc. 3116/2020 (APPEARANCE OF PARTY)		Basav S/o. Devendrappa Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Syed Jamel
6	C.C. 598/2002 (EVIDENCE)		State of Karnataka Vs R.Venkanna	APP KALMANGI AMAREGOUDA
7	C.C. 1079/2012 (EVIDENCE)		State of Karnataka Vs Jaganath So Pandappa	APP
8	C.C. 116/2013 (EVIDENCE)		State of Karnataka Vs Nagalapur Manjunath So Sharanappa	Turvihal PS SREEDHAR SESHAGIRI KULKARNI
9	C.C. 155/2014 (EVIDENCE)		State of Karnataka Vs Mohammed Mustafa.	APP Chidanandappa D Udbal
10	C.C. 788/2014 (EVIDENCE)		Balaganur PS Vs Ninganagouds	APP
11	C.C. 152/2014 (NOTICE TO SURETY)		State of Karnataka Vs Yallappa So Hnumappa	APP Urkundappa

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12	C.C. 713/2017 (NOTICE TO SURETY)		State by Turuvihal P.S Vs Ramanna S/o Nagappa	APP
Cases listed below are adjourned due to Covid 19				
13	C.C. 406/2015 (EVIDENCE)	01-02-2021	Turvihal PS. Vs Shekharappa So. Pampanna	A.P.P.
14	C.C. 780/2015 (EVIDENCE)	01-02-2021	State by Turvihal P.S. Vs Maribasappa So Hire Kariyappa	APP Chidanandappa D Udbal
15	C.C. 790/2015 (EVIDENCE)	01-02-2021	State by Turvihal P.S. Vs Babanna So Durga Kulal	APP Eshappa Desai
16	C.C. 464/2016 (EVIDENCE)	01-02-2021	State by Turvihal P.S. Vs Venkatesh So Sheshappa	APP
17	C.C. 728/2016 (EVIDENCE)	01-02-2021	State by Balaganur P.S Vs Nagappa S/o Mallayya Pojari alias Nagappa	APP
18	C.C. 795/2016 (EVIDENCE)	01-02-2021	Balaganur P.S Vs Adappa S/o Ningappa Pojari @ Adappa	APP R. Mallayya
19	C.C. 499/2017 (EVIDENCE)	02-02-2021	State by Turuvihal P.S Vs Yankappa S/o Hire Mariyappa Sudi	APP
20	C.C. 87/2019 (EVIDENCE)	02-02-2021	Excise P.S. Sindhanur Vs Rajesh S/o. Ramachandrappa	A.P.P.
21	C.C. 112/2019 (EVIDENCE)	02-02-2021	Excise P.S. Sindhanur Vs Chennabasava Alias Channappa S/o. Timmappa	A.P.P. M. Amaregouda
22	C.C. 114/2019 (EVIDENCE)	02-02-2021	Excise P.S. Sindhanur Vs Basavaraj S/o. Mallikarjuna	A.P.P.
23	C.C. 2077/2020 (APPEARANCE OF ACCUSED)	02-02-2021	State by Balaganur PS Vs K. Satyanarayana Shetti S/o Narasimhayya Shetti	APP
24	C.C. 2078/2020 (APPEARANCE OF ACCUSED)	02-02-2021	State by Balaganur PS Vs Shekhahusen S/o Sharpoddin	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	C.C. 2079/2020 (APPEARANCE OF ACCUSED)	02-02-2021	State by Balaganur PS Vs Sabayya S/o Mallayya Hudedavaru	APP
26	C.C. 520/2013 (SUMMONS)	03-02-2021	Turvihal PS. Vs Murulidhar Wo Ramanna	
27	C.C. 1365/2020 (SUMMONS)	03-02-2021	State by Balaganur PS Vs Channayya S/o Mudukappa Rangayyanavar	APP
28	C.C. 1366/2020 (SUMMONS)	03-02-2021	State by Balaganur PS Vs Ramakrushna S/o Sanna Yankappa	APP
29	Crl.Misc. 85/2019 (NOTICE)	03-02-2021	Sharada W/o Muttanna Chilkaragi Vs Muttanna Chilkaragi S/o Late Mudukappa C	SREEDHAR SESHAGIRI KULKARNI
30	Crl.Misc. 1628/2019 (NOTICE)	03-02-2021	Smt. Rudamma W/o Mahantesh Vs Mahantesh S/o Sharanappa Hindalamani (Huligudda)	Balaswamy
31	Crl.Misc. 2616/2019 (NOTICE)	03-02-2021	Mahanthamma W/o. Chandrashekharayyaswamy Vs Chandrashekharayyaswamy @ Shekharayya S/o. Basayya	A.S.Naresh Kumar.
32	Crl.Misc. 2290/2020 (APPEARANCE OF PARTY)	03-02-2021	Smt. Lachamma W/o. Yamanappa Vs The Registrar of Birth of Deaths, i.e. Tahasildar, Sindhanur	Pampanna Meti
33	Crl.Misc. 2291/2020 (APPEARANCE OF PARTY)	03-02-2021	Dyavanna S/o Earappa @ Hiriyanna Vs The Tahashildar, Birth and Deaths Registration, Taluk Office, Sindhanur	SM Praveen Kumar
34	Crl.Misc. 317/2018 (PETITIONER EVIDENCE)	03-02-2021	Smt. Gouramma alias Tayamma W/o Nagaraj Vs Nagaraj alias Nagappa S/o Timmanna Diddihalli	J. Rayappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	Crl.Misc. 777/2018 (NOTICE TO RESPONDENT)	03-02-2021	Gangamma W/o Erayya sastr Vs Renukayya shastr S/o Erayya sastr	VIJAYABHASKAR REDDY
36	Crl.Misc. 1073/2019 (ISSUE DISTRESS WARRANT)	03-02-2021	Smt. Hucchamma Aliyas Fateema W/o Peersab Vs Peersab S/o Yamanur Sab	BHEEMANGOUDA
37	Crl.Misc. 2617/2019 (NOTICE TO RESPONDENT)	03-02-2021	Smt. Mahadevi W/o. Jalalappa (D/o. Vigneshappa Vs Jalalappa S/o. Mookappa	R.Veeresh
38	Crl.Misc. 2/2020 (NOTICE TO RESPONDENT)	03-02-2021	Smt. Anitasri alias Anita W/o. M Ravikumar Vs M Ravikumar S/o. M Srinivasalu	SREEDHAR SESHAGIRI KULKARNI
39	Crl.Misc. 3/2020 (NOTICE TO RESPONDENT)	03-02-2021	Smt. Anitasri @ Anita W/o. M Ravikumar Vs M Ravikumar S/o. M Srinivasalu	SREEDHAR SESHAGIRI KULKARNI
40	Crl.Misc. 900/2020 (NOTICE TO RESPONDENT)	03-02-2021	Smt. Lakshamma W/o. Pamanna alias Pamppa Vs Pamanna @ Pamappa S/o. Late Durgappa kallur	G Sharanabasappa

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	FDP 4/2020 (SUMMONS)		Sameerkanth Mandal S/o. Dheerendranath Mandal Vs Kalipad Mandal S/o. Deerendranath Mandal	B Abdul Gani
2	O.S. 323/2020 (SUMMONS)		Manikya W/o Robin Mandal Vs Maluthi W/o. Gopal Biswas	Bhojraj
3	O.S. 353/2020 (SUMMONS)		Sudhir Vishwas S/o Vijay Vishwas Vs Basavaraj S/o. Ambandeppa	Ramana Gouda
4	O.S. 356/2020 (SUMMONS)		Smt. S.M.Seema W/o. S.M. Biswas Vs Basavaraj S/o. Ambandeppa	Ramana Gouda
5	O.S. 386/2020 (SUMMONS) IA/1/2020		Deerghavati W/o. Kalakappa Bhuta Vs Smt. Suma W/o. Benakappa Nagashetti	BASAVARAJ MALIPATIL
OBECTION				
6	FDP 7/2020 (SUMMONS)		Smt. Yamanamma W/o. Manappa Vs Mariyappa S/o. Late Fakeerappa Bali	H.Mariyappa
STEPS				
7	O.S. 30/2018 (SUMMONS)		Tamma Ramalakshmi W/o Mohan Rao Vs Manne Venkatnarayana S/o late Subbanna	J. Rayappa
8	O.S. 419/2020 (APPEARANCE OF PARTY) IA/1/2020		Smt. Akka Mahadevi W/o. Sangappa Vs Diggin Vishumurthy S/o. Diggin Venkat Rao	Akbar Kandagal
9	O.S. 421/2020 (APPEARANCE OF PARTY) IA/1/2020		Shivakumar S/o. Bheemanna Vs Nagamuthu S/o. Late N Shivan	R.K. Nagaraj

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Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
10	O.S. 1/2012 (EVIDENCE)		Basavaraj reddy Vs Somareddy	K. Bheemana gouda. VIRUPAKSHA MALIPATIL
11	O.S. 592/2014 (EVIDENCE) IA/1/2019		Manohar Vs Jagannath	S.B. Hiregoudar
12	O.S. 509/2019 (EVIDENCE)		Dilip Mandal S/o. Gurupado Mandal Vs Ranjita Mandal W/o. Gurupado Mandal	Syed Hyder Pasha Quadri
13	O.S. 45/2020 (EVIDENCE) IA/1/2020 IA/2/2020		Earanna S/o. Nagappa Vs Smt. Mallamma W/o. Late Ayyappa	Syed Hyder Pasha Quadri
14	O.S. 236/2020 (EVIDENCE) IA/1/2020		Smt. Gangamma W/o. Mariyappa Vs Balappa S/o Yamanappa	Santosh Virupaxgouda patil
CROSS EXAMINATION OF PW				
15	O.S. 138/2011 (EVIDENCE)		sri. Gudala Masanrao Vs Smt. K. Dhanalakshmi	J.R. GSRKR
FURTHER EVIDENCE FOR PLNTF				
16	O.S. 245/2014 (EVIDENCE)		Shivanagouda. Vs Lokesh	JR
17	O.S. 14/2020 (FOR SETTLEMENT)		Rajabee W/o. Miyasab Vs Mohinuddin S/o. Khansab	M. Shashikant
18	O.S. 173/2020 (FOR SETTLEMENT)		Amarappa S/o. Mahantappa Vs Manjunath S/o. Basanna	Srinivas Badi
19	O.S. 365/2020 (FOR SETTLEMENT) IA/1/2020		Hampayyaswamy S/o. Late Padadayyaswamy Hiremath Vs Virupakshayya S/o Late Padadayyaswamy Hiremath	SREEDHAR SESHAGIRI KULKARNI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 44/2015 (SUMMONS)		State of Karnataka Vs Hanumantha.	APP
2	C.C. 320/2015 (SUMMONS)		State of Karnataka Vs Eranna So Veerabhadrapa.	APP
3	C.C. 588/2015 (SUMMONS)		State by Rural P.S Vs Walibasha So Suban Sab	APP
4	C.C. 10/2016 (SUMMONS)		Manager,TPSSN, Vs Niyaz Khaji So Sirajuddin	B.C.
5	C.C. 266/2016 (SUMMONS)		State by Rural P.S. Vs Nagaraj So Hanumanthappa	APP
6	C.C. 1033/2016 (SUMMONS)		R.Vikram Patil S/o R.Sharanappa Gouda Vs Sree Venkateshwara Estates and builders	Ramangouda patil
7	C.C. 119/2017 (SUMMONS)		Ms Shriram Transport Finance company ltd. Vs Hussainbasha	KVG
8	C.C. 152/2018 (SUMMONS)		M/s Sulphur Mills Ltd office Vs Hanumantachary S/o Opraneshachary	Basavaraj Gudadur
9	C.C. 166/2018 (SUMMONS)		State Bank of India Vs Varun Kumar So Late Maruti village,	BASAVARAJ HULIHYDER
10	C.C. 413/2018 (SUMMONS)		State by Rural P.S Vs Durugappa S/o Ramappa H	APP
11	C.C. 565/2018 (SUMMONS)		M/s Shambu Trading Company Vs Deepam Foods	PAMPANAGOUDA PATIL
12	C.C. 383/2019 (SUMMONS)		State by Rural PS Vs Pakeerappa s/o Mahadevappa	APP
13	C.C. 405/2019 (SUMMONS)		Umashankrayya S/o Basavarajayya Vs Devaraj V S/o Veerabhadrapa	Chidanandappa D Udbal
14	C.C. 1075/2019 (SUMMONS)		State by Rural P.S. Vs Prdeepkumar.K. S/o Venkatareddy.K.	APP

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Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 1077/2019 (SUMMONS)		State by Rural P.S. Vs Purnajaya Mandal S/o Jiten mandal	APP
16	C.C. 1252/2019 (SUMMONS)		State by Sindhanur Rural PS Vs Gududappa S/o. Kariyappa	APP
17	C.C. 1297/2019 (SUMMONS)		Sri Sair Channabasaveshwara PSSN Sindhanur Vs Basavaraj S/o Siddappa	BASAVANAGOUNDA M
18	C.C. 1539/2020 (SUMMONS)		Tungabhadra Pattina S.S.Ni., Kustagi Road, Sindhanur. Vs B Basavaraj S/o. Mudukappa	Basavaraj Bavital
19	C.C. 1540/2020 (SUMMONS)		Neelambika Pattin souharda Sahakari Niyamit, Sindhanur through its CEO Vs Amaresh S/o. Ramjee	Ramangouda patil
20	C.C. 1585/2020 (SUMMONS)		Jeevansri Chitra Pvt Ltd Sindhanur Vs M/s. Balaji Hardware and Electricals	BASAVARAJ MALIPATIL
ISSUE NBW				
21	C.C. 381/2011 (SUMMONS)		State of Karnataka Vs Channaveeramma	APP C.P.K.
OBECTION				
22	C.C. 2586/2020 (SUMMONS)		State by Rural PS, Sindhanur. Vs Pamappa S/o Kanteppa	APP
23	CrI.Misc. 239/2017 (NOTICE)		Smt. Kamaksi W/o Dr. Prahalad Rao Vidya Mudgal Vs Dr. Prahalad Rao Vaidya Mudugal S/o Janardhan Rao	GSRK reddy
24	P.C. 122/2018 (NOTICE)		Gopinath alias Gopi S/o Bhaskar Rao Vs N. Govardhana Reddy	MUTTAYALA RAO
25	P.C. 123/2018 (NOTICE)		Gopinath alias Gopi S/o Bhaskar Rai Vs N. Govardhana Reddy	MUTTAYALA RAO
26	P.C. 194/2018 (NOTICE)		Jitendrakumar S/o Dharmichand Vs Muzammil Pasha S/o Late Mohammed Abdul Hai	Lingaraj. H.

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Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	Crl.Misc. 3118/2020 (APPEARANCE OF PARTY)		Katteppa S/o. Nagappa Aralahalli Vs The Registrar of Births and deaths i.e. Tahasildar, Sindhanur	SHARANABASAVARAJ SHIRADDI
28	Crl.Misc. 3119/2020 (APPEARANCE OF PARTY)		Katteppa S/o. Nagappa Aralahalli Vs The Registrar of Births and Deaths, i.e. The Tahasildar, Sindhanur	SHARANABASAVARAJ SHIRADDI
29	P.C. 23/2020 (HEARING)		Canara Bank Branch Sindhanur Vs Veeresh S/o. Basavaraj Upral	M. Amaregouda
30	Crl.Misc. 3117/2020 (A.D.R.)		Earappa S/o. Ayyappa Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Khaja Hussain
31	C.C. 577/2014 (EVIDENCE)		Sindhanur Rural PS. Vs Chidanandappa	A.P.P.
32	C.C. 457/2015 (EVIDENCE)		State by Rural P.S Vs Sharanappa So Basappa	
33	C.C. 61/2016 (EVIDENCE)		Sindhanur Rural P.S. Vs Chandrashekhar So. Katte Basanna	APP
34	C.C. 217/2016 (EVIDENCE)		Rurual P.S. Sindhanur Vs Pampanna So. Basanna	APP
35	C.C. 36/2018 (EVIDENCE)		State by Rural PS Vs Adappa Alias Adanagouda Pulabhavi S/o Basanna	APP
36	C.C. 59/2018 (EVIDENCE)		Nirmallamma Wo Hanumanthappa Vs Veerabhadrappe So not known	SSK
37	Crl.Misc. 1786/2019 (EVIDENCE)		Bajjayya S/o Giriyappa Vs The Tahasildar, Birth and Death, CMC, Sindhanur	Hanumanthappa Budival
38	C.C. 540/2017 (ARGUMENTS)		Rural PS Vs Khadhar Basha and others	

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Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	C.C. 1538/2020 (APPEARANCE OF ACCUSED)		Somappa S/o Somappa Bingi Vs Syed Mosin S/o. Imamsab	Urukundappa
40	C.C. 764/2018 (FRAMING OF CHARGE OR PLEA)		State by Rural PS,Sindhanur. Vs Postman Basavaraj S/o Veerangouda	APP
41	C.C. 298/2019 (FRAMING OF CHARGE OR PLEA)		Mallikarjuna S/o Virupakshayya Vs Srinivas Rao Tempalli S/o Venkataramayya	K.M.Sharanabasavaraja
42	C.C. 879/2018 (ACCUSED STATEMENT u/s 313 CrPC)		Shantaraj S/o Hussainappa Vs Veeravalli Jayakrishna S/o late Anjaneyya	HANUMESH KODLI
43	P.C. 499/2013 (FINAL REPORT)		Sanna Alamappa Vs Sri. Ramaswamy	Md. Jaffer
44	P.C. 174/2016 (SWORN STATEMENT)		Ms Shriram Transport Finance company ltd. Vs Amaresh So Rudrappa,	MALIPATIL BASAVARAJ
45	CrI.Misc. 318/2018 (NOTICE TO RESPONDENT)		Basamma W/o Hanumanthappa Vs Hanumanthappa S/o Dyavanna Baraker	Chidanandappa Udbal
46	CrI.Misc. 480/2018 (NOTICE TO RESPONDENT)		K. Aruna W/o Ramesh Babu Vs K. Ramesh Babu S/o Hanmantha Rao	N. Veeresh Patil
47	C.C. 1052/2018 (H.B.C)		Hanumanthamma W/o Venkoba Vs Beerappa S/o Linganna	R.Veeresh
48	C.C. 1145/2018 (H.B.C)		Rural P.S. Sindhanur Vs Somappa S/o. Yankappa Ragalaparvi	A.P.P.
49	CrI.Misc. 110/2019 (NOTICE TO RESPONDENT)		Smt. Shiresha W/o Hanumanna Vs Hanumanna S/o Davalanna	M. Amaregouda
50	C.C. 424/2019 (FOR SETTLEMENT)		Basaveshwara Pattina Sourdha Sahakari Niyamitha Vs Raju K S/o Kolla Bhovi	M. Amaregouda
51	CrI.Misc. 971/2019 (NOTICE TO RESPONDENT)		Smt. Vijayalakshmi W/o Sharanayya Vs Sharanayya Swamy S/o Dodda Amarayya	Balaswamy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	Crl.Misc. 1149/2019 (NOTICE TO RESPONDENT)		Smt. Maremma W/o Hanumantha alias Hanumanthappa Vs Hanumantha S/o Mareppa	BASANAGOUDA
53	Crl.Misc. 2494/2019 (NOTICE TO RESPONDENT)		Hulugamma W/o. Hanumappa Vs The Registrar of Birth and Deaths, Sindhanur	Karunakar
54	C.C. 1274/2019 (H.B.C)		State by Rural PS Vs Dodda Mahadeva s/o Erappa Kurubaru	APP
55	Crl.Misc. 578/2020 (NOTICE TO RESPONDENT)		Jyothi Bairagi D/o. Taposh Bairagi Vs The Registrar birth and Death, Sindhanur	J. Rayappa
56	Crl.Misc. 579/2020 (NOTICE TO RESPONDENT)		Chandan Sardar S/o. Naren Sardar Vs The Registrar of Birth and Deaths, Sindhanur	J. Rayappa
57	Crl.Misc. 587/2020 (NOTICE TO RESPONDENT)		C H Swarupa Rani W/o. Sridhar C H Vs CMC Sindhanur	E.Veeraraju
58	Crl.Misc. 967/2020 (NOTICE TO RESPONDENT)		Keshappa S/o. Basappa Vs The Tahasildar, Birth and Deaths, Tahasil office, Sindhanur	H.Ramanagouda
59	Crl.Misc. 1404/2020 (NOTICE TO RESPONDENT)		Smt. Annapurna alias Amaramma W/o. Surendra Kambali Vs Surendra S/o. Shamanna Kambli	SREEDHAR SESHAGIRI KULKARNI
